

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (CAA)-64(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: Chanda Trading Pvt. Ltd.  
And  
Bahusankya Finance and Mangement Consultant Ltd.

SECTION OF THE COMPANIES ACT: 230-234


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rashmi Gupta	Practising Company Secretary	Petitioner(s)	Rashmi Gupta

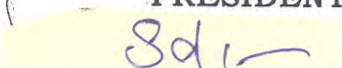
**ORDER**

This is an application seeking condonation of 11 days delay in filing the Petition. The application is supported by an affidavit of the Authorised Signatory of the Transferor Company.

For the reasons stated in the application, delay of 11 days in filing the Petition is hereby condoned.

Let the Application be listed for hearing on 3<sup>rd</sup> May, 2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017  
V.Sethi